

स्टेशन निकटस्थ स्टेशन पर 3 साल से अधिक समय से काम कर रहे हैं लेकिन प्रश्न के भाग (क) में मागी गई सूचना को सभी रेलों के सभी स्टेशनो/खण्डो से एकत्रित करने में जो श्रम लगेगा वह उस लाभ से अधिक होगा जो इस प्रकार की सूचना से प्राप्त हो सकता है ।

Railway Service Commission for Karnataka

2767. SHRI JANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to constitute a Railway Service Commission for Karnataka; and

(b) if so, the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b). The matter is under consideration.

Extension of Jammu-Tawi Mail to Indore via Bhopal

2768. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that public has been representing to extend the Jammu-Tawi Mail to Indore via Bhopal, for a long time; and

(b) if so, reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Apart from lack of traffic justification, extension of Jammu-Tawi Mail to Indore via Bhopal is not operationally feasible at present.

केन्द्रीय सरकार स्वास्थ्य योजना के औषधालयों में सेवा में अधिभरण

2769. श्री चन्द्र पाल शंलानी : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार स्वास्थ्य योजना में कुछ जूनियर डाक्टरों को पदोन्नत किया गया है और उनको अन्य अनेक वरिष्ठ डाक्टरों को अधि-

भरण करके केन्द्रीय सरकार स्वास्थ्य योजना के औषधालयों में कार्यप्रभारी अधिकारी बना दिया गया है ;

(ख) यदि हां, तो इसके क्या कारण हैं और इस प्रकार कितने डाक्टरों को पदोन्नत किया गया है और कितने वरिष्ठ डाक्टरों का अधिभरण किया गया है ;

(ग) क्या कुछ प्रभावित वरिष्ठ डाक्टरों ने इस संबंध में उच्च अधिकारियों को अपने अभ्यावेदन भेजे हैं ; और

(घ) यदि हां, तो इन अभ्यावेदनों पर अब तक क्या कार्यवाही की गई है और इन पदोन्नतियों को रद्द करने के लिए क्या कार्यवाही की गई है अथवा की जा रही है ?

शिक्षा तथा स्वास्थ्य तथा समाज कल्याण मंत्रा (श्री जी० शंकरानन्द) . (क) और (ख). केन्द्रीय सरकार स्वास्थ्य योजना औषधालयों में कार्यभारी चिकित्सा अधिकारी के पद पर पदोन्नति सामान्यतः वरिष्ठता के आधार पर की जाती है। तथापि, कुछ मामलों में जहाँ वरिष्ठ महिला चिकित्सा अधिकारियों ने कार्यभारी चिकित्सा अधिकारी के पद पर काम करने में अपनी अनिच्छा प्रकट की है वहाँ इस पद पर उनसे कनिष्ठ अधिकारियों की पदोन्नति कर दी गई है। ऐसी 10 महिला चिकित्सा अधिकारी हैं जिन्होंने सीनियर होने पर भी कार्यभारी चिकित्सा अधिकारी का पद स्वीकार नहीं किया है।

(ग) जी नहीं।

(घ) यह प्रश्न नहीं उठता।

Proposals of Orissa Government re-grading National Highways etc.

2770. SHRI RASABEHARI PEHERA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) how many proposals of the Government of Orissa regarding improvement of National Highways and declaration of National Highways and widening of Roads are pending before the Union Government and the details thereof; and

(b) the reasons for delay in acceptance of the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). 22 estimates of the State P.W.D. for Road and Bridge works on National Highways in Orissa relating to improvement of geometrics, widening to two-lanes, reconstruction of culverts, land acquisition and construction of a bridge over River Brahmini near Bonaigarh are currently with the Ministry and are in various stages of examination.

Due to non-availability of funds, the Government of India are unable at present to consider any new proposals for declaration of state road routes as National Highway and this applies to Orissa also.

Uniformity of standard in medical education

2771. SHRI BHIKU RAM JAIN: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that the Medical Council of India issued mandatory directives to introduce combined Eye/ENT examination in all the medical colleges in the country with a view to bring uniformity of standard in medical education;

(b) whether it is also a fact that the Aligarh Muslim University have not implemented it; and

(c) if so, the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes. The recommendations of the Medical Council of India on Under-graduate Medical Education, notified as regulations by the Government of India, in November, 1977, provide that a separate paper, consisting of two parts, an Eye and ENT, should be a part of the final MBBS examination.

(b) and (c). The Aligarh Muslim University has not yet reported the implementation of this regulation.

Unused Railway Land

2772. SHRI B. K. NAIR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is in the possession of the Railways a stretch of land less than one kilometre in length extending from the Quilon Railway Station to Asramam, for which the Railways have no use and which is now being used by anti-social elements for nefarious purposes;

(b) whether requests have been received from Quarters like the Quilon Municipality to have this land transferred to them for inclusion in slum-clearance programme; and

(c) if so, what is Government's reaction to the same?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c). The land referred to forms part of the wharf siding (about 870 metres long) at Ashramam, Quilon, which is at present not in use. At the instance of the State Government, the land has at present been allowed to be occupied temporarily by people who were earlier occupying land in Quilon Railway yard and which they had to vacate, as the land was required in connection with yard remodelling works. Quilon Municipality asked for transfer of a part of this land in September 1979 for a taxi stand (and not for slum clearance programme). This was not agreed to as the wharf siding is likely to be re-commissioned in the future.

Conversion of Viramgam-Delhi M.G.

2773. SHRI DIGVIJAY SINH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a project of converting the Viramgam-Mehsana-Delhi track from Metre Gauge to Broad Gauge;

(b) if so, the cost thereof; and